

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF DEVANSH INTERNATIONAL
PRIVATE LIMITED**

1	Name of Corporate Debtor	Devansh International Private Limited
2	Date of Incorporation of Corporate Debtor	11/10/2013
3	Authority under which Corporate Debtor is Incorporated /Registered	Registrar of Companies, Ahmedabad, India under the Companies Act, 2013
4	Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor	U45400GJ2013PTC094996
5	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	C 6 Summeru Township, Opp. Varahi Soc, Ghogha Road, Bhavnagar, Gujarat - 364001
6	Date of Closure of Insolvency Resolution Process	13/06/2020 (180 days from the CIRP Commencement date)
7	Liquidation Commencement Date of Corporate Debtor	14/08/2020 (Order uploaded on NCLT website on 27/08/2020)
8	Name and Registration Number of the Insolvency Professional acting as Liquidator	CA Tejas Shah Reg. No. IBBI/IPA-001/IP-P00089/2017-18/10185
9	Address and Email of the Liquidator, as Registered with the Board	B 201, Narayan Krupa Avenue, Opp. Premnath Derasar, Jodhpur, Satellite, Ahmedabad, Gujarat - 380 015 Email: tejasshah44@yahoo.com
10	Address and Email to be used for correspondence with the Liquidator	9/B, Vardan Complex, Nr. Lakhudi Circle, Navrangpura, Ahmedabad-380 014 Email: iptejaskshah@gmail.com
11	Last Date For Submission Of Claims	26/09/2020

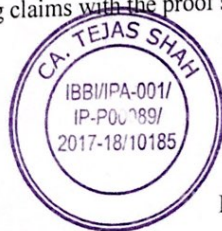
Notice is hereby given that the Hon'ble National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of liquidation of the Devansh International Pvt. Ltd. on 14/08/2020. (Order uploaded on website of NCLT on 27/08/2020.)

The stakeholders of Devansh International Pvt. Ltd are hereby called upon to submit their claims with proof, on or before 26/09/2020, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading claims with the proof shall attract penalties.

Date: 29/08/2020
Place: Ahmedabad



CA Tejas Shah
Liquidator for Devansh International Pvt. Ltd.
Reg. No. IBBI/IPA-001/IP-P00089/2017-18/10185